

DIVISION BENCH

ITEM NO.101

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA (PLAN) No.01/2024 IN CP (IB) No.04/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 7th June, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S NEON VINCOM PVT LTD V/S M/S COLORCITY HOMES PVT LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Sumit Shukla, Adv.

: For the Applicant/ RP

ORDER

IA (PLAN) No.01/2024

- 1. Ld. Counsel representing the Applicant/ RP is present through VC and states that the convenience proforma has been filed *vide* diary no.604 dated 06.03.2024, which is taken on record.**
- 2. Arguments heard. Order reserved.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

7th June, 2024

*Kavya Prakash Srivastava
(Stenographer)*